

Products marketed by Geoffrey Manners and Co. Ltd.

1207. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state.

(a) the names of the companies whose products are being marketed by Geoffrey Manners and Co. Ltd. along with the names of the products and annual sales turnover of each company during the last three years, year-wise;

(b) whether it is a fact that these companies have taken price approval for their products; if so, the prices fixed for each product;

(c) what connection each company has with Geoffrey Manners and whether they are getting their products manufactured on loan licence with Geoffrey Manners and if so, since when, along with the names of (he products; and

(d) what is the annual sales turnover, pre-tax profit, net worth, capital employed, profit after tax percentage of profit, remittances during the last five years, year-wise, of Geoffrey Manners and Co.?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (d) Information to the extent available would be collected and laid on the Table» of the Rajya Sabha.

मिश्र धातु उद्योगों को सप्लाई की गयी चांदी

1208. श्री सत्यपाल मलिक : क्या उद्योग और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) यह सुनिश्चित करने के लिए कि मिश्र धातु उद्योगों को कच्चे माल के तौर पर दी गई चांदी का उपयोग केवल निर्माण कार्य में ही किया जाता है; सरकार ने क्या उपाय किये हैं ; और

(ख) क्या सरकार इसकी जांच करने हेतु कोई उच्च स्तरीय समिति नियुक्त करने का विचार रखती है ?

उद्योग और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री आरिफ मोहम्मद खान) :
(क) और (ख) उद्योग मंत्रालय और तकनीकी विकास का महानिदेशालय धातु मिश्र उद्योगों को कच्चे माल के रूप में चांदी की न तो आपूर्ति, आवंटन कर रहे हैं अथवा न ही उसकी आपूर्ति की सिफारिश कर रहे हैं। साथ ही, चांदी के वितरण पर अथवा उसके मूल्य पर कोई नियंत्रण है। खान विभाग के अधीन आने वाले सरकारी क्षेत्र के उपक्रम हिन्दुस्तान जिंक लिमिटेड, भारत गोल्ड माइन्स लिमिटेड तथा हिन्दुस्तान कॉपर लिमिटेड कुछ मात्रा में चांदी का उत्पादन कर रहे हैं जिसे वे सामान्य वाणिज्यिक माध्यमों के द्वारा बेच रहे हैं।

वित्त मंत्रालय के अधीन आने वाली बम्बई स्थित टंकसाल और कलकत्ता स्थित टंकसाल कुछ सरकारी विभागों, रक्षा उत्पादन के एकांकों तथा सरकारी क्षेत्रों के उपक्रमों को चांदी की आपूर्ति कर रहे हैं। चूंकि ये संगठन सरकारी क्षेत्र के एकांक हैं और वे अपने विशिष्ट औद्योगिक उपयोगों के लिए चांदी टंकसालों से खरीदते हैं, अतः सरकार यह सुनिश्चित करने के लिए कोई कदम नहीं उठाती कि वे चांदी का उपयोग उत्पादन सम्बन्धी प्रयोजनों के लिए कर रहे हैं। सरकार इस बात को भी आवश्यक नहीं समझती है कि इस मामले की जांच करने के लिए किसी उच्च स्तरीय समिति की नियुक्ति की जाए।

Ammonia/Urea Plant based on Bombay High Gas

1209. SHRI PARVATHANENI UPENDRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government are considering the proposal to set up Ammonia/urea plant, based on Bombay High Gas; and

(b) if so, what are the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) Government have decided to set up ten fertilizer plants based on Bombay High Gas. While four of these plants are located near the source of

gas, two each at Thai Vaishet and Hazira, Six more would be set up at inland locations in the States of LLP, M.P. and Rajasthan. Details regarding location, capacity and zero date etc. are given in the enclosed Statement. (See below).

Statement

New gas-based fertilizer plants

Sl. No.	Location	Production	Scheduled date/mechanical Completion
1	Thai-Vaishet, Maharashtra	AMMONIA : 2x1350 TPD UREA : 3x1500 TPD	Since commissioned.
2	Hazira, Gujarat	AMMONIA : 2x1350 TPD UREA : 4x1100 TPD	Mechanical completion achieved
3	Vijaypur (Distt. Guna) Madhya Pradesh	AMMONIA : 1350 TPD UREA : 2200 TPD (2x1100)	1-6-1984 (Zero date)
4	Amoli, Bareilly Distt., Uttar Pradesh	AMMONIA : 1350 TPD UREA : 2200 TPD (2x1100)	1-10-1984 (Zero date)
5	Jagdishpur, Sultanpur Distt., Uttar Pradesh	AMMONIA : 1350 TPD UREA : 2200 TPD (2x1100)	1-3-1985 (Zero Date)
6	Billora Village, Sawai Madhopur Distt., Rajasthan	AMMONIA : 1350 TPD UREA : 2200 TPD (2x1100)	1-10-1985 (Zero date—expected)
7	Babrala, Badaun Distt., Uttar Pradesh	AMMONIA : 1350 TPD UREA : 2200 TPD (2x1100)	1-12-1985 (Zero date—expected)
8	Shahjahanpur Distt., Uttar Pradesh	AMMONIA : 1350 TPD UREA : 2200 TPD (2x1100)	1-4-1985 (Zero date—expected)

Price approval of drugs

12IC). SHRI NAND KISHORE BHATT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many drug companies have applied for price approval for their products during January to June, 1985 along with the name of the products;

1b), whether it is a fact that in case price approval is not accorded within four months of submission of the application, the manufacturer can market the product

(c) if so, how many companies marketed their products under such provisions indicating the name of the products their strength and per pack price;

(d) how many applications for price approval submitted during the year 1984 are still pending indicating the names of the manufacturers and their products, the strength and the proposed price per pack; and

(#) what are the reasons for delay in fixing the price?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (e) Information to